



GOVERNMENT OF ARUNACHAL PRADESH
OFFICE OF THE DEPUTY COMMISSIONER
ITANAGAR CAPITAL REGION: ITANAGAR

DC

NO.SUP/AB/INSP/2013-14

Dated Itanagar the 24th March'2020

ORDER

Whereas, it is brought to the notice of the undersigned that some of the shop keepers of Itanagar Capital Region are wilfully hoarding the essential commodities like Rice, Pulses, Atta, Sugar, Salt, Edible Oil, Hand sanitizers, surgical mask and gloves etc which may lead to artificial shortage of said essential commodities.

And whereas, it is also reported that some of the shop keepers are selling packed items beyond printed price and they are not cooperating with the public servants on duty to check the stock position and monitoring of prices of essential commodities.

Now therefore, all the shop keepers of Itanagar Capital Region are hereby directed not to resort to hoarding of essential commodities and selling of food items beyond prescribed rate. They are also directed to declare the stock position of essential commodities on daily basis before the Authority concerned. Failing which, the defaulters will be booked under the relevant section of Arunachal Pradesh Food Staff (Hoarding and Profiteering) Control Order,2005 and Arunachal Pradesh Declaration of Stock, Prices and Monitoring of Essential Commodities Order, 2005 (To read with the relevant section of "Essential Commodities Act ,1955).

Issued under my Seal and Signature.



(Komkar Dulom)
Deputy Commissioner
Itanagar Capital Region
Itanagar